

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 343 OF 2017 &  
IA NO. 285 OF 2017**

**Dated: 1<sup>st</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**NCL Industries Ltd.**

**... Appellant(s)**

**Vs.**

**Andhra Pradesh Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Perna Singh  
Mr. Gautam Prabhakar for R-2

**ORDER**

Admit. Issue notice to the Respondents returnable on 10.01.2018.  
Ms. Perna Singh takes notice on behalf of Respondent No.2. Dasti, in  
addition, is permitted.

List the matter on **10.01.2018.** In the meantime, pleadings be  
completed.

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**